

1	2	3	4
(iii)	The Utkal Co-operative Cottage Industries Ltd., Cuttack.	Purchase of a motor vehicle for marketing of cottage industries products.	Rs. 20,000
			45,000

The grants have been sanctioned to the Government of Orissa for being placed at the disposal of the organisations concerned.

(c) While sanctioning grants to non-official organisations for the execution of specific schemes for the development of cottage and small-scale industries the following conditions are usually stipulated to ensure necessary check on the proper utilisation of the grants:—

(i) Submission of quarterly reports through the State Government concerned on the progress of the schemes for which grants are sanctioned, for so long as the grants are not fully utilised;

(ii) The schemes should, whenever required, be open to inspection by the officers of the Government of India and of the State Governments and that facilities for this purpose should be provided; and

(iii) Submission of audited statements of accounts in respect of the utilisation of the grants after the grants have been fully utilised together with certificates from the Auditors of the organisations that the grants have been utilised for the purposes for which they have been sanctioned.

SUBSCRIPTIONS TO NEWSPAPERS BY INDIAN EMBASSIES

829. Shri N. P. Sinha: Will the Prime Minister be pleased to state whether the Indian embassies abroad are required to subscribe to all main English and Hindi dailies of the States in India?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): There is no obligation on our missions to subscribe to all the leading English and Hindi dailies of India. Each mission subscribe to only such newspapers as are considered useful by it.

RETRENCHMENT OF UNQUALIFIED SECTION OFFICERS OF C.P.W.D.

830. Shri M. S. Gurupadaswamy: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that departmental tests were held for the unqualified section officers and S.D.Os. in the C. P.W.D.; and

(b) if the answer to part (a) above be in the affirmative, (i) how many such officers passed these tests, (ii) who conducted these tests and (iii) what was the syllabus for the tests?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.

(b) (i) 95.

(ii) Officers of the Central Public Works Department and Central Water Power, Irrigation and Navigation Commission.

(iii) The syllabus for the tests was as follows:—

Civil Side—

- (i) Estimating.
- (ii) Surveying & Levelling.
- (iii) Building Materials.
- (iv) Building construction.
- (v) R. C. C. Designs.
- (vi) Roads and Bridges.
- (vii) Sanitary installations, Water Supply and Drainage.
- (viii) Rates and specifications.

Electrical Side—

- (i) A.C. and D.C. Current generation.
- (ii) Electric Motors.
- (iii) Internal electric installations.
- (iv) Overhead distribution.
- (v) Earthing.
- (vi) Lightning Arresters and Conductors.
- (vii) Electrical instruments.
- (viii) Transformers, H.T. & L.T. Transmission.
- (ix) Diesel & Petrol Engines & pumps of various types.
- (x) Estimating.
- (xi) Rates and specifications.

APPOINTMENTS AND PROMOTIONS IN C.P.W.D

831. Shri M. S. Gurupadaswamy: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Central P.W.D. authorities made appointments, promotions and refixed pays of several individuals on production of affidavits in absence of original documents;

(b) if the answer to part (a) above be in the affirmative, whether some or all of these affidavits were verified; and

(c) if the answer to part (b) above be in the affirmative, whether any of them were found incorrect?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Presumably, the hon. Member is referring to the cases of 'displaced' officers. Such officers, on their migration to India, were appointed to suitable posts on their own statement of particulars of their pay and status in Pakistan as these particulars and their Service Books were not readily available from official sources, and such statements were used for purposes of fixation of their pay and seniority.

(b) The statements filed by the displaced officers regarding their previous pay and status, have, as a rule, been checked as far as possible with reference to the pay scales etc. which were in force prior to partition in areas now in Pakistan and with such other information as was readily available;

(c) In certain cases the statements were found to be incorrect.

COST OF "INDIA NEWS"

832. Shri C. R. Chowdary: Will the Prime Minister be pleased to state the annual cost of the weekly paper *India News* issued by the India House in London?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): The total expenditure on *India News* for the year 1951-52 was Rs. 93,547 of which Rs. 55,347 was recovered through advertisements. The final figures for the year 1952-53 are not yet available, but the total expenditure is expected to be about Rs. 94,700 less the revenue from advertisements.

LANDS IRRIGATED BY BHAKRA-NANGAL PROJECT

833. Prof. D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state how many acres of land in the States of Punjab, P.E.P.S.U. and Rajasthan are likely to be irrigated under the Bhakra-Nangal Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): A statement giving the required information is placed on the Table of the House. [See Appendix VIII, annexure No. 7.]

RADIO LICENCE-HOLDERS IN PUNJAB

834. Prof. D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state:

(a) the total amount realised as licence fee from Radio licence-holders in the State of Punjab during the years 1951-52 and 1952-53;

(b) the total expenditure incurred by Government to maintain Jullundur and Amritsar stations of the All India Radio during this period; and

(c) the number of new artists engaged by the Jullundur station during this period?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The total amount realised was Rs. 8,83,783 in 1951-52 and Rs. 8,78,716 during the period 1st April, 1952 to 31st January, 1953. The latter figure is approximate as figures for January have not been finally audited so far.

Besides, Rs. 67,353 and Rs. 14,783 were realised as surcharge in 1951-52 and during the period 1st April, 1952 to 31st January, 1953 respectively.

(b) The total expenditure amounted to Rs. 4,83,844 during 1951-52 and Rs. 4,25,960 during the period 1st April 1952 to 28th February 1953.

(c) The number of new artists engaged by the Jullundur-Amritsar Station was 233 during 1951-52 and 170 during the period 1st April 1952 to 28th February 1953.

भारतीय विदेशी सेवा

*८३५. सेठ गोबिन्द दास : क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे कि विदेश सेवा में कितने व्यक्ति :

(१) सर्वथा विदेशी हैं; और

(२) कितने भारतीय हैं ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) There are no persons of foreign nationality in the Indian Foreign Service.

(b) The number of officers in the Indian Foreign Service cadre is 138. They are all Indians. In addition, there are 45 officers in the cadre of the Indian Information Service. These also are all Indians.